OFFICE OF THE OFFICIAL LIQUIDATOR

U.P. AND UTTARANCHAL

Attached to Hon'ble HIGH COURT AT ALLAHABAD AND NAINITAL, 33, TASHKANT MARG, CIVIL LINES, ALLAHABAD-211001 Ph.: 0532-2624943

SALE NOTICE

Under the orders of the Hon'ble High Court of Judicature at Allahabad the Land and Building (Immovable) assets of the company **M/S SUNIL SOLVEX (INDIA) LTD.** (In Liquidation), situated at Hanuman Garhi, Bharthana, Bidhuna Road, District Etawah, will be sold by inviting tenderers in sealed cover on "AS IS WHERE IS AND WHATEVER THERE IS BASIS".

DESCRIPTION OF PROPERTIES AND OTHER DETAILS OF ASSETS:

Land & Building: Free hold land measuring 8.60 acres of plot no. 1081, 1086, 1087, 1089, 1090 K, 1090 KH, 1086 KH & 1088 measuring 8.53 Sq. Mtr. Building, workshed, panel room, store, lab, workshop, pumphouse, generator room, boiler house, water tanks etc.

Assets	Reserve Price	EMD	Inspection	
	(In Rs.)	(In Rs.)	Date	Time
Land & Building	50,00,000.00	5,00,000.00	19-03-2006	From 10.30 AM to 04.30 PM

SUBMISSION OF TENDER: The tenders can be submitted on plain paper given full name and address of the tender alongwith the Earnest Money by Bank Draft in favour of OFFICIAL LIQUIDATOR, U.P. and Uttranchal, in the Office of Official Liquidator at 33, Tashkant Marg, Civil Lines, Allahabad upto 1.00 PM on 29.03.2006 or in the chamber of the Hon'ble Company Judge of the Hon'ble High Court Allahabad at 2.00 PM on 29.03.2006 directly or through an Advocate/Authorised Representative.

OPENING OF TENDER: Tenders will be opened in the Chamber of Company Judge in the Hon'ble High Court Allahabad at 2.00 PM on 29.03.2006 After opening of tenders the Hon'ble Company Judge may have right for bidding.

The sale of all the assets of the above named company in liquidation is subject to confirmation of the Hon'ble High Court at Allahabad. The Hon'ble High Court shall have the right to set aside the sale in favour of the purchasers/bidders, even after the sale is confirmed and or purchase consideration is paid on such terms and conditions and as the Hon'ble Court may deem fit and proper in the interest and benefit of creditors/contributories, and all concerned and employees or in the public interest.

(S.K. Saxena)
OFFICIAL LIQUIDATOR, U.P.
AND UTTRANCHAL ATTACHED TO
HIGH COURTS OF ALLAHABAD AND NAINITAL.

Tender/Notices also available on High Court website - www.allahabadhighcourt.in